

- (ii) A copy of the Annual Accounts (Hindi and English versions) the Central Wakf Council New Delhi, for the year 1994-95, together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wakf Council, New Delhi, for the year 1994-95.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed In Library See No. LT. 2051/97]

**MOU between the Telecommunications consultants India Ltd. and the Department of Telecommunications for the year 1997-98**

[Translation]

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): I beg to lay on the Table a copy of the memorandum of Understanding (Hindi and English versions) between the Telecommunications Consultants India Limited and the Department of Telecommunications for the year 1997-98.

[Placed in Library See No. Lt. 2052/97]

**MOU between the Mineral Exploration Corporation Ltd. and the Ministry of Mines for 1997-98 etc.**

[English]

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions):—
    - (i) Memorandum of Understanding between the Mineral Exploration Corporation Limited and the Ministry of Mines for the year 1997-98.
- [Placed in Library See No. LT. 2053/97]
- (ii) Memorandum of Understanding between the Hindustan Zinc Limited and the Ministry of Mines for the year 1997-98.
- [Placed in Library See No. LT. 2054/97]
- (iii) Memorandum of Understanding between the Bharat Aluminium Company Limited and the Ministry of Mines for the year 1997-98.
- [Placed in Library See No. LT. 2055/97]
- (iv) Memorandum of Understanding between the Steel Authority of India Limited and the Ministry of Steel for the year 1997-98.

[Placed in Library See No. LT. 2056/97]

- (v) Memorandum of Understanding between the Rashtriya Ispat Nigam Limited and the Ministry of Steel for the year 1997-98.

[Placed in Library See No. LT. 2057/97]

**Annual Report of the Airports Authority of India for the year 1995-96 and Audited Accounts etc.**

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India for the year 1995-96, alongwith Audited Accounts, under sub-section (4) of section 28 of the Airports Authority of India Act, 1994.
  - (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Airports Authority of India for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT. 2058/97]

**Memorandum of Understanding between ITDC Ltd. and the Ministry of Tourism for the year 1997-98**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): I beg to lay on the Table— a copy of the Memorandum of Understanding (Hindi and English versions) between the India Tourism Development Corporation Limited and the Ministry of Tourism for the year 1997-98.

[Placed in Library See No. LT. 2059/97]

**The Cinematography (Certification) (Amendment) Rules.**

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): I beg to lay on the Table— a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 8 of the Cinematograph Act, 1952:—

- (i) The Cinematograph (Certification) (Amendment) Rules, 1997 published in Notification No. G.S.R. 173 (E) in Gazette of India dated the 25th March, 1997.
- (ii) The Cinematograph (Certification) (Second Amendment) Rules, 1997 published in Notification No. G.S.R. 207 (E) in Gazette of India dated the 10th April, 1997.

[Placed in Library See No. LT. 2060/97]